IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-56(ND)/2016

IN THE MATTER OF:

M/s. Affordavble Exports

Applicant/petitioner

Vs.

M/s. Apparel Export Promotions Council & Ors.

Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Ms. Vinti Trehan, Advocate

For the Respondent

Mr. Siddhartha, Adv.

Ms. Pooja Dhar, Adv.

ORDER

By Order of the Bench, the matter is listed on 20.12.2017.

(Nirmala Vincent) **Court Officer**

V.Sethi 31.10.2017